

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 8

IA 1192/2020, IA 16/2021, CA 328/2021, CA 417/2022, COMP.APPEAL 604/2022, CA 647/2022, CA 636/2022, CA 44/2023 IA 155/2022 MA 328/2019 IA 176/2022 CA 382/2021 CA 16/2021 CA 452/2022, CA 669/2022, CA 9/2022, CA 66/2022 CA 660/2022 CA 50/2023 CA 29/2023 in CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **22.02.2023**

NAME OF THE PARTIES: - **Union of India**
Vs.
Infrastructure Leasing and Financial Services Ltd. & Ors

Appearance (via video-conference):

For Union of India Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel

CA 328/2021

For the Applicant : Sr. Adv. Dinyar Madon, Gaurav Guneja, Jyoti Sinha, Aayush Jain, Harsh Salgia

CA 647/2022

For the Applicant : Adv. Fereshte Sethna a/w Adv. Kuber Dewan, Adv. Abhishek Tilak and Adv. Neeharika Aggarwal

CA 29/2023

For the Respondent No. 2 : Adv. Shyam Kapadia a/w Adv. Cheryl Fernandes

CA 417/2022, CA 44/2023, IA 155/2022, CA 29/2023

For the Applicant : Adv. Aditya Bapat a/w Adv. Mr. Hamd Bhati and Adv. Ms. Shirley Mody

For the Respondent No. 2 : Adv. Cheryl Fernandes

IA 155/2022

For the Respondent : Adv. Aditya Bapat a/w Adv. Shirley Mody, Adv. Hamd Bhati

IA 176/2022

For the Applicant : Sr. Adv. Rajiv Nayar, Adv. Piyush Joshi, Adv. Sumiti Yadava, Adv. Abhilasha Rai, Adv. Sakshi Sharma

CA 382/2021

For the Applicant : Sr. Adv. Krishnan Venugopal, Adv. Sanjay Kapur, Adv. Megha Karnwal, Adv. Surya Prakash, Adv. Arjun Bhatia, Adv. Akshata Joshi

For the Respondent : Adv. Ashish Kamat a/w Adv. Animesh Bisht, Adv. Drishti Das, Adv. Roma Bhojani and Adv. Aniruddh Gambhir

MA 328/2019

For the Applicant : Adv. Bindu Bhatia

For the Respondent : Adv. Ashish Kamat a/w Adv. Animesh Bisht, Adv. Drishti Das, Adv. Roma Bhojani and Adv. Aniruddh Gambhir

For the Respondent Nos 1 & 2 : Adv. Animesh Bisht, Adv. Drishti Das and Adv. Roma Bhojani

CA 452/2022

For the Applicant : Sr. Adv. Gaurav Joshi a/w Adv. Manmeet Singh, Adv. Sairam Subramanian and Adv. Bhavika Deora

For the Respondent : Adv. Animesh Bisht, Adv. Drishti Das and Adv. Roma Bhojani

IA 1192/2020, IA 16/2021, COMP.APPEAL 604/2022, CA 636/2022

For the Applicant : Adv. Ashish Kamat a/w Adv. Animesh Bisht, Adv. Drishti Das, Adv. Roma Bhojani and Adv. Aniruddh Gambhir

Section 241-242 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC).

CA 647 of 2022, CA 669 of 2022, IA 1192 of 2020, CA 328 of 2021, CA 604 of 2022:- Counsel for the parties present. List this matter for hearing on **27.02.2023.**

CA 417 of 2022, CA 44 of 2023, CA 155 of 2022, CA 29 of 2023:- Counsel for the parties present. List this matter for hearing on **21.03.2023.**

CA 542 of 2022 and CA 9 of 2023:- Counsel for the parties present. The present Applications are inadvertently not taken on board, taken on board. List this matter on **21.03.2023**.

CA 9 of 2022:- Counsel for the parties present. The present Application is inadvertently taken on board this matter is already list for hearing on **24.02.2023**.

IA 176 of 2022:- Counsel for the parties present. List this matter for hearing on **24.03.2023**.

MA 328 of 2019:- Counsel for the parties present. List this matter for hearing on **27.02.2023** be shown **high on board**.

CA 16 of 2021:- Counsel for the parties present. List this matter for hearing on **17.03.2023**.

CA 382 of 2021:- Counsel for the parties present. List this matter for hearing on **24.02.2023**.

CA 66 of 2022:- The present Application is inadvertently on board this Application has already been disposed of vide order dated 25.02.2022.

List all other Applications on **27.02.2023** be shown **high on board**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H. V. SUBBA RAO
Member (Judicial)